NAME OF CORPOATE DEBTOR: M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024

LIST OF CREDITORS AS ON : 17TH APRIL, 2025

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED								(AMOUNT IN RS)
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAG E	AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
	OFFICE OF ADDITIONAL DEPUTY COMMISSIONER (URBAN DEVELOPMENT)	STATE GOVERNMENT - PUNJAB	21-05-2024	15,69,93,163		-		NA	15,69,93,163	-	-	-	A letter is received from office of Additional Deputy Commissioner Urban Developennt, SAS Nagar. It was inform that an amount of Rs 15,57,68,675/- towards EDC charges as on 31.03.2024 is pending agaist license number: LDC01/2008 of 69.40 Acre and LCD/CA-3DDLG/FTA-2013 of 9.97 Acre issued to M/s JTPL Private Limited. It was also informed that a civil writ petition number 36734 of 2019 is pending in Hon'ble Punjab and Haryana High Court, Chandigarh. The RP received the claim Form-B from the office of Additional Deputy Commissioner Urban Developennt, SAS Nagar via email dated 09.07.2024. In the claim form -B the department claimed the amount Rs. 15,69,93,163/- as on 30.04.2024. The claim is kept as contingent claim.
	PUNJAB STATE POWER CORPORATION LIMITED (PSPCL) KHARAR DIVISION	STATE GOVERNMENT - PUNJAB	19-Nov-24	4,02,99,561	-	-	-	NA	4,02,99,561	-	-	-	The IRP/RP sent an email to PSPCL and reminder on 18.06.2024, 26.06.2024 & 03.07.2024 requested to provide the information regarding pending obligations on the part of M/s JTPL Private Limited (Corporate Debtor) and provide the details regarding the issuance of Electricity Meters in JTPL CITY, a Township Project located at Kharar, SAS Nagar, Mohali. Additionally, the IRP/RP requested that if PSPCL has any claim against M/s JTPL Private Limited, they may submit it in appropriate Claim Form as per Insolvency and Bankruptcy Code, 2016. PSPCL submit its claim for an amount of Rs. 4,02,99,561/- as on 19.11.2024 in claim form CA. The RP requested PSPCL to submit its claim in claim Form B. The claim is kept as contingent claim.
TOTAL				19,72,92,724	-	-	-		19,72,92,724		-	-	

CMA Sandeep Goel Resolution Professional M/s JTPL Private Limited (Under CIRP)

Date: 17th April, 2025 Place: New Delhi